

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/30/2016

NAME OF THE PETITIONER(S)

: N.Kannan

NAME OF THE RESPONDENT(S)

: Sri Selvanarayana Packaging P Limited & 8 others

UNDER SECTION

: 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2 SIVA KUMAN

Saivilai Maibavila

Course Nov Petitioner

County of RIRZ, RZ and Rs Motor

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making his submissions. Time extended at request. Put up on 05.09.2017 at 10.30 A.M.

-sd-

(K. Anantha Padmanabha Swamy) Member (Judicial)